

14.03 hrs.

Title: Introduction of the Jute Manufacturers Cess (Amendment) Bill, 2001.

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): I beg to move for leave to introduce a Bill to amend the Jute Manufacturers Cess Act, 1983.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Jute Manufacturers Cess Act, 1983."

the motion was adopted.

SHRI KASHIRAM RANA: I introduce** the Bill.

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**Introduced with the Recommendation of the President

...(Interruptions)

MR. DEPUTY-SPEAKER: Please take your seats....(Interruptions)

SHRI KIRTI JHA AZAD (DARBHANGA): Sir, I am on a point of order! (Interruptions)

MR. DEPUTY-SPEAKER: In the morning, the business of the House could not be transacted. Let us continue with the business now, please. (Interruptions)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): No Sir. The ruling of the Chair has been defied...(Interruptions) It is an attack on the entire Opposition by not allowing the Opposition Members to speak...(Interruptions) We cannot allow this to happen in the House...(Interruptions) Sir, the ruling of the Chair has been questioned...(Interruptions) They should make an apology to the Chair...(Interruptions)

MR. DEPUTY-SPEAKER: Let us transact the business of the House. (Interruptions)

SHRI KIRTI JHA AZAD : Sir, I am on a point of order...(Interruptions)

MR. DEPUTY-SPEAKER: He is on a point of order. Please quote the Rule...(Interruptions)

SHRI KIRTI JHA AZAD (DARBHANGA): Rule 352 (iii) and I quote:

"352. A Member while speaking shall not --

(iii) use offensive expressions about the conduct or proceedings of Parliament or any State Legislature;"

MR. DEPUTY-SPEAKER: Let us hear his point of order. Please take your seats. (Interruptions)

SHRI KIRTI JHA AZAD : Sir, is this the conduct of an elected Member of Parliament?... (Interruptions) They have no respect for the rules of the House and they are not allowing me to go by the rules! (Interruptions) Sir, they have used offensive language in the House! (Interruptions)

1407 hours (Shrimati Margaret Alva *in the Chair*)

SHRI PRIYA RANJAN DASMUNSI : Madam, it is an assault on the dignity of the House and they have defied the ruling of the Chair! (Interruptions)

We cannot cooperate in this manner, until and unless they make an apology to the House...(Interruptions)

SHRI KIRTI JHA AZAD : Madam, I am on a point of orderâ€¦! (Interruptions) They are not allowing me to raise my point of orderâ€¦! (Interruptions) Is this the way to behave in the House?... (Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Madam, we condemn this attitude of the Members of the Ruling Party... (Interruptions)

MR. CHAIRMAN: I cannot hear what you are saying. Please speak one by one.... (Interruptions)

MR. CHAIRMAN: I cannot hear anything. What are you shouting about?... (Interruptions)

MR. CHAIRMAN: What are you shouting for? Let Shri Dasmunsi speak first.... (Interruptions)

MR. CHAIRMAN: You are doing the same thing. You are blaming that they had defied the Chair in the morning and you are doing it now. Please speak one by one. I cannot hear anyone if you all speak together.â€¦! (Interruptions)

श्री रामजीलाल सुमन (फिरोजाबाद) : जिन मंत्रियों ने अशोक सिंघल के साथ बैठक की है वे पांचों मंत्री यहां आकर सफाई दें â€¦! (व्यवधान)

MR. CHAIRMAN: I was not here. Let me listen to what he wants to say. You cannot defy the Chair if somebody else has defied it in the morning. Let one person speak, please.... (Interruptions)

SHRI KIRTI JHA AZAD : Madam, I am on a point of order.

MR. CHAIRMAN: What is your point of order?... (Interruptions)

श्री रामजीलाल सुमन : जब तक मंत्री सदन में आकर स्थिति स्पष्ट नहीं करेंगे, तब तक हाउस कैसे चल सकता हैâ€¦! (व्यवधान) यह सरकार दंगा कराना चाहती है ।

SHRI RASHID ALVI (AMROHA): They have challenged the ruling of the Chair. They have challenged the dignity of the House... (Interruptions)

MR. CHAIRMAN: I am asking all of you to please speak one by one. Please allow him to speak. I cannot listen to what you are speaking about.... (Interruptions)

SHRI RASHID ALVI : Madam, they have no right to act like this. They have played with the dignity of the House... (Interruptions)

सभापति महोदय : आप एक-एक करके बोलने दीजिए ।â€¦! (व्यवधान)

सभापति महोदय : अभी मैं बोल रही हूँ । आप एक मिनट बैठिये ।

SHRI RASHID ALVI : It is a question of the dignity of the House... (Interruptions)

सभापति महोदय : आप बैठ जाइए, प्लीज़।... (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : This House can be regulated only by the Presiding Officers. All are duty bound to listen to his ruling, direction ... (Interruptions)

MR. CHAIRMAN: I wish, you would allow me to do that.â€¦! (Interruptions)

MR. CHAIRMAN: I am asking them to sit down. Why are you making a noise? Please do not disturb and tell me what is the problem.â€¦! (Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Neither this side nor that side is competent to regulate the House. ... (Interruptions)

SHRI KIRTI JHA AZAD : Madam, I am on a point of order. ... (Interruptions)

MR. CHAIRMAN: Please give me one minute. I will hear you.â€¦! (Interruptions)

SHRI PRIYA RANJAN DASMUNSI : No one is competent to regulate the House excepting the Chair. It is the Chair whose observation, whose direction or the ruling is to be respected. ... (Interruptions) Madam, today, during the 'Zero Hour', on a matter as to who is to raise the issue, a decisive ruling was given by the hon. Deputy-Speaker. And after the ruling was given ... (Interruptions)

DR. VIJAY KUMAR MALHOTRA (SOUTH DELHI): That is not correct. ... (Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Madam, you can check it from the proceedings. ... (Interruptions) This is the

way the interruptions are going on. ...(*Interruptions*) Madam, on a very vital issue, when we gave a notice, the Chair gave a ruling, and the Chair made a request to the Minister of Parliamentary Affairs to restrain the Treasury Bench Members to accommodate a Member of the Opposition, that is me, to speak first and then the other Members. The Minister of Parliamentary Affairs did not at all respond to the direction or the request of the Chair and the whole ruling was not only questioned but it was scuttled in a manner that the direction became irrelevant.

Therefore, Madam, we consider it as an attempt of the Treasury Bench in connivance with their Members to question the ruling of the Chair to destroy the essence of the Code of Conduct and Declaration made in the Central Hall the other day. ...(*Interruptions*)

SHRI KIRTI JHA AZAD : Madam, I am on a point of order. ...(*Interruptions*)

MR. CHAIRMAN: Let him raise his point of order....(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : It is a grave misconduct of the House. Therefore, till the Government come and express an unqualified apology to the Chair for not responding to the ruling, we cannot co-operate with the Treasury Bench in any manner. ...(*Interruptions*)

MR. CHAIRMAN: Let me hear his point of order. ...(*Interruptions*)

श्री सुन्दर लाल तिवारी (रीवा) : देखिये, ये बोलने नहीं दे रहे हैं।

सभापति महोदय : आप ही बोलने नहीं दे रहे हैं। (व्यवधान)

MR. CHAIRMAN: What do you want the Chair to do? ...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : We cannot co-operate with the Treasury Bench till the Government come and express an unqualified apology to the chair. ...(*Interruptions*) Nothing can be taken up. ...(*Interruptions*)

MR. CHAIRMAN: Let me hear his point of order. ...(*Interruptions*)

MR. CHAIRMAN: The House cannot go on like this....(*Interruptions*)

SHRI KIRTI JHA AZAD : Madam, I am on a point of order under Rule 352 ...(*Interruptions*)

MR. CHAIRMAN: Please sit down....(*Interruptions*)

MR. CHAIRMAN: Is this the Code of Conduct that you have adopted? Please take your seats....(*Interruptions*)

SHRI KIRTI JHA AZAD : Madam, not allowing the House to run is unforgivable and unpardonable ...(*Interruptions*)

MR. CHAIRMAN: Please allow him to raise his point of order. ...(*Interruptions*)

श्री सुन्दर लाल तिवारी : मुंशी जी बोल रहे थे, तो इन्होंने बोलने नहीं दिया था।

सभापति महोदय : यही आप अभी कर रहे हैं। ...(*Interruptions*)

MR. CHAIRMAN: You are doing the same thing to the Chair now. What are you doing to the Chair now? You are defying the Chair now. ...(*Interruptions*)

MR. CHAIRMAN: Can I reply? ...(*Interruptions*)

श्री रामजीलाल सुमन : सभापति महोदय, यह बहुत गंभीर मामला है। (Interruptions)

MR. CHAIRMAN : I shall ask the Speaker to look into the matter and take a decision....(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : The Government should express an unqualified apology. We demand an unqualified apology....(*Interruptions*)

MR. CHAIRMAN: Please sit down. They are defying the Chair. How can the House run?...(*Interruptions*)

MR. CHAIRMAN: Am I not in the Chair?...(*Interruptions*)

MR. CHAIRMAN: You are defying the Chair now....(*Interruptions*)

MR. CHAIRMAN: You are doing the same thing. Please sit down....(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : The Government should express an unconditional apology....(*Interruptions*)

MR. CHAIRMAN: This is very bad. You are doing exactly what you had objected to....(*Interruptions*)

MR. CHAIRMAN: You are doing the same thing....(*Interruptions*)

MR. CHAIRMAN: You are defying the Chair also....(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : The Government should express apology and thereafter, the business will be conducted....(*Interruptions*)

KUMARI MAMATA BANERJEE (CALCUTTA SOUTH): This is not correct and fair. He is talking one-sided. Please allow us to speak. We listened to him carefully. He should listen to us. He should obey the Chair....(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : We cannot co-operate....(*Interruptions*)

MR. CHAIRMAN: The House stands adjourned to meet on Monday, the 10th December, 2001 at 11 a.m.

1416 hours

*The Lok Sabha then adjourned till Eleven of the Clock
on Monday, December 10, 2001/Agrahayana 19, 1923 (Saka).*